



Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman

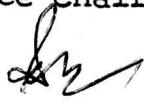
Hon'ble Mr. P.M. Joshi : Judicial Member

15.10.1987

Mr.B.R.Kyada learned advocate for the respondents states that he has replied in respect of almost all the petitioners except some of the petitioners and he is awaiting the reply from the competent authority. The case be fixed by Registry in April for further direction.



(P.H.Trivedi)
Vice Chairman



(P.M.Joshi)
Judicial Member

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CORAM : Hon'ble Mr.P.H.Trivedi : Vice Chairman
Hon'ble Mr.D.K.Agrawal : Judicial Member

25/10/1990

Mr.K.K.Shah the learned advocate for the petitioner has filed a leave note. Mr.B.R.Kyada the learned advocate for the respondents present. The case may be adjourned. Registry to post the case accordingly.

D.K.Agrawal
(D.K.Agrawal)
Judicial Member

P.H.Trivedi
(P.H. Trivedi)
Vice Chairman

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O.A./290/87

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Coram : Hon'ble Mr. P.H. Trivedi

: Vice Chairman

Hon'ble Mr. J.P. Sharma

: Judicial Member

4/12/1990

Miss.Varsha Rao on behalf of Mr.K.K.Shah, learned advocate for the petitioner states that the application may be withdrawn. Allowed to be withdrawn. But an application for withdrawal may be submitted during the course of the day. The case is disposed of as withdrawn.

J.P.Sharma

(J.P.Sharma)
Judicial Member

P.H.Trivedi

(P.H.Trivedi)
Vice Chairman

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